# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No.1208/2019 M.A. No. 1350/2019 With O.A. No.1212/2019

O.A. No.1214/2019 M.A. No. 1347/2019 O.A. No.870/2019 M.A. No.1227/2019

O.A. No.1016/2019 M.A. No. 1135/2019

Reserved on: 15.04.2019

Pronounced on: 30.04.2019

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

## O.A. No.1208/2019

- Shri Puneet Gupta, Tech. Officer, Age 30 years, Group B,
   S/o Late Shri Anil Kumar Gupta
   R/o 118, Ground Floor, Niti Khand-II, Indirapuram, Ghaziabad, U.P.
- 2. Ms. Shibani Panigrahi, Tech.Officer, Age 28 years, Group 'B', D/o Shri Susanta Kumar Panigrahi, R/o 19/1000, Lodhi Colony New Delhi.
- 3. Shri Mohd. Faraz, Tech. Officer, Age 29 years, Group 'B', S/o Ansar Ahmad, F/o A-22, 4th Floor, Gali No. 8, Pratap Nagar, New Delhi.
- 4. Ms. Ridhi Sood, Tech. Officer, Age 29 years, Group 'B',
  D/o Shri Rajesh Kumar Sood,
  R/o House No.10, Third Floor, Street No.10, Pratap Nagar, Mayur Vihar, Phase-1
  Delhi.
- Ms. Hiya Pandey, Tech. Officer, Age 27 years, Group 'B',D/o Shri Ajay Pandey,R/o C-62, Jitar Nagar, Parwana Road, New Delhi.

- Ms. Manpreet Kour, Tech. Officer, Age 27 years, Group 'B',
   D/o Shri Karnail Singh,
   R/o C-62, Jitar Nagar, Parwana Road,
   New Delhi.
- Ms.Sakshee Pipliyal, Tech. Officer, Age 30 years, Group 'B',
   D/o Shri Dhirendra Kumar Pipliyal,
   R/o Flat No. 2, 84-C, Pushpa Verma Apartment,
   Arjun Nagar, Safdarjung Enclave,
   New Delhi.
- 8. Ms. Aswathy P.S., Tech. Officer, Age 31 years, Group 'B',
  D/o Shri P.M. Prusuhothaman
  R/o Room No. 102, Swati Working Girls Hostel,
  Near Birla Mandir, New Delhi.
- 9. Shri Ganesh Vishweshwar Bhat, Tech. Officer, Age 28 years, Group 'B', S/o Shri Vishweshwar Bhat R/o K-21, Inside Gate No.2, Khirki Extn., Malviya Nagar, Delhi.
- Ms. Aprajita Verma, Tech. Officer, Age 32 years, Group 'B',
  D/o Late Dr. A.K. Verma,
  R/o 8/65, Palam Olympia, Greater Noida Extn. Greater Noida.
- Dr.Firdaus Jahan, Tech. Officer, Age 33 years, Group 'B',
  W/o Mohammand Junaid
  R/ 262, Third Floor, Hauz Rani,
  Malviya Nagar, New Delhi.
- 12. Ms. Vinita Verma, Tech. Officer,
  Age 32 years, Group 'B',
  D/o Prof. Ajoy Kumar Kukhaiyar
  R/o AIWC Girls Hostel, Bhawgwan Dass Road,
  Agha Khan Hall, Delhi. ..Applicants

(By Advocate: Shri Rajeev Sharma)

Versus

- Union of India
   Through its Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan, New Delhi.
- Food Safety & Standard Authority of India
   Through its Chief Executive Officer,
   FDA Bhawan, Kotla Road,
   New Delhi.
   ...Respondents

(By Advocates: Shri M.S. Reen for R-1 Shri R.H.A. Sikander with Shri Prateek Gupta for R-2)

## O.A. No.1212/2019

Shri Subhash Roy, Technical Officer, Age 35 years S/o Shri Paras Roy, R/o B-7, First Floor, DDA Flats, Vivekanand Puri, Delhi.

....Applicant

(By Advocate: Shri Rajeev Sharma)

## Versus

- Union of India
   Through its Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan, New Delhi.
- 2. Food Safety & Standard Authority of India
  Through its Chief Executive Officer,
  FDA Bhawan, Kotla Road,
  New Delhi. ...Respondents

(By Advocates: Shri M.S. Reen for R-1 Shri R.H.A. Sikander with Shri Prateek Gupta for R-2)

## O.A. No.1214/2019

 Shri Jagdeep Kumar S/o Shri Natthu Singh DEO, Group 'C' Aged 43 years R/o D-1/99, Rajnagar Colony, Loni Border Ghaziabad, UP

- 2. Shri Schin Parashar S/o Shri Mahesh Kumar Sharma DEO, Group 'C' Aged 34 years R/o 1938, DDA Janta Flats GTB Enclave, Delhi.
- 3. Shri Ranjit Singh S/o Shri Vijay Singh, DEO, Group 'C' Aged 31 years R/o 13-C, Gali No. 2, Defence Enclave Part-II, Mohan Garden, Uttam Nagar, New Delhi.
- 4. Shri Pradeep Kumar S/o Shri Nathu Singh DEO, Group 'C' Aged 35 years, R/o D-1/99, Rajnagar Colony, Loni Border, Ghaziabad, UP
- 5. Mrs. Kalpana Negi W/o Shri Jaikrit Singh Negi DEO, Group 'C' Aged 36 years, R/o House No. 13, IInd Floor Sector-10D, Vasundhara, Ghaziabad, UP.
- 6. Mrs. Meenakshi W/o Shri Amit Kumar, DEO, Group 'C' Aged 31 years, R/o 657/A-L1, Ground Floor, Ashirwad Bldg., Street -1, Nai Basti, Devli, New Delhi.
- 7. Ms.Deepti Gupta D/o Shri R.S. Gupta
  DEO, Group 'C' Aged 37 years
  R/o House No. 77, Sainik Vihar
  Mohan Garden, Uttam Nagar,
  New Delhi. ........Applicants.

(By Advocate: Shri Rajeev Sharma)

#### Versus

- Union of India
   Through its Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan, New Delhi.
- 2. Food Safety & Standard Authority of India
  Through its Chief Executive Officer,
  FDA Bhawan, Kotla Road,
  New Delhi. ...Respondents
- (By Advocates: Shri M.S. Reen for R-1 Shri R.H.A. Sikander with Shri Prateek Gupta for R-2)

# O.A. No.870/2019

Shri Vrijesh Kumar Yadav,
Technical Officer,
Age 38 years, Group 'B',
S/o Shri Chandra Kant Yadav
R/o Flat No.2 & 3, 3<sup>rd</sup> Floor, K-Building,
Shyam Nagar Colony, Govindpuri,
Delhi-21. ....Applicant

(By Advocate: Shri Rajeev Sharma)

#### Versus

- Union of India
   Through its Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan, New Delhi.
- 2. Food Safety & Standard Authority of India
  Through its Chief Executive Officer,
  FDA Bhawan, Kotla Road,
  New Delhi. ...Respondents

(By Advocates: Shri Vijay Pandita for R-1 Shri R.H.A. Sikander with Shri Prateek Gupta for R-2)

## O.A. No.1016/2019

Shri Ashok Kumar Patel (Technical Officer, Group 'B'), S/o Shri Jagdishwer Prasad Patel Aged about 43 years Presently at WZ-78A, First Floor, Gali No.9, Ram Garh Colony, New Delhi-110015

Also at House No.548, Type-II, Kamla Nehru Nagar, Ghaziabad. ....Applicant

(By Advocate: Shri Yatender Sharma)

Versus

1. Union of India
Through its Secretary,

Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.

2. The Food Safety & Standard Authority of India
Through its Chairman,
FDA Bhawan, Kotla Marg,
Mandi House,
New Delhi110002. ...Respondents

(By Advocates: Shri Rajive R. Raj)

### ORDER

## By Shri V. Ajay Kumar, Member (J)

Heard the learned counsel for the parties.

2. Being identical, the instant OAs are also dismissed for want of jurisdiction, in terms of the judgment of this Tribunal in Dinesh Kumar Singh Vs. Union of India and Others in O.A. No.1194/2019 and connected cases decided on 16.04.2019. No costs.

Let a copy of this order be placed in all the files.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

**RKS**